

**ANNEX 2**  
(vide paragraph 9.2)

**(Export Credit Data (Disbursement/Outstandings))**

Name of Authorised Dealer Bank :

\_\_\_\_\_

Year	Month	Bank / FI Code

Statement showing total disburseals and balance outstanding as on \_\_\_\_\_ (last reporting Friday of the quarter ended March/June/September/December) for all Exporters:

(Amount in Rs. crore )

Disbursement during the Quarter						Balance outstanding as on the last reporting Friday of the Quarter					
Pre – shipment Credit		Post – shipment Credit				Pre - shipment Credit		Post – shipment Credit			
Rupee Credit	PCFC	Rupee Credit	EBR	Deferred payments	Other Govt. Payments	Rupee Credit	PCFC	Rupee Credit	EBR	Deferred payments	Other Govt. Payments

**Out of above, disburseals and balance outstanding in respect of Gold Card Holders :**

Total No. of gold cards issued till the end of the Quarter : \_\_\_\_\_

(Amount in Rs. crore)

Disbursement during the Quarter ( for Gold Card Holders)						Balance outstanding as on the last reporting Friday of the Quarter ( For Gold Card Holders )					
Pre - shipment Credit		Post – shipment Credit				Pre - shipment Credit		Post - shipment Credit			
Rupee Credit	PCFC	Rupee Credit	EBR	Deferr- ed pay- ments	Other Govt. pay- ment s	Rupee Credit	PCFC	Rupee Credit	EBR	Deferr- ed pay- ment	Other Govt. Pay- ments

(a) The amount of bills discounted/rediscounted under EBR Scheme on 'without recourse' basis should be excluded from the balance outstanding.

(b) If the last Friday of the quarter happens to be not the last day of the particular month say March, June, etc., banks have to include the disbursement for the broken period in the next quarter.

Illustration: last Friday of the quarter 25th March - the disbursement from 26th March to 31st March should be included in the June quarter.